

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY & DAIRYING  
DEPARTMENT OF ANIMAL HUSBANDRY & DAIRYING  
LOK SABHA  
ADMITTED QUESTION NO. 4155  
TO BE ANSWERED ON 29<sup>th</sup> MARCH, 2022

**ONSITE TREATMENT OF STRAY ANIMALS**

4155. SHRI KOTHA PRABHAKAR REDDY:  
SHRIMATI VANGA GEETHA VISWANATH:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY & DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) the details of the steps being taken for the onsite treatment of strays in distress by the Government;
- (b) whether the Government has launched any mobile animal ambulances with facilities on wheels for strays and is fully equipped and customised for their treatments and in several instances, injured animals on the streets can be treated onsite and if so, the details thereof;
- (c) whether timely treatment of animals to prevent instances of being displaced from the areas where they are familiar with having the animal care ambulances by having a treatment table provisions to administer intravenous fluids to pets, oxygen cylinders, removable cages for holding dogs and dog-catching equipment and will have a doctor as well; and
- (d) if so, the details thereof and if not, the time by which such steps will be taken in future along with the funds sanctioned/spent during the last five years and the current year, State-wise?

**ANSWER**

**THE MINISTER FOR FISHERIES, ANIMAL HUSBANDRY & DAIRYING  
(PARSHOTTAM RUPALA)**

(a) to (c) Animal Husbandry is a State subject. Government, under Livestock Health & Disease Control (LH&DC) scheme, supplements the efforts of States / UTs towards animal health by providing them financial assistance. In order to bring veterinary services at farmers' doorsteps, Central Government, from 2021-22, is providing 100% central funds towards procurement & customization of mobile veterinary units (MVUs). However, recurring operational expenditure would be shared with States in the ratio of 90:10 for North Eastern & Himalayan States; 60% for other States, and 100% for UTs.

These MVUs are customized with required basic facilities for onsite emergency treatment, minor surgeries, and sample collection for diagnostic purposes in field conditions for animals. Each MVU has one Veterinarian, one Para-veterinarian and one Driver-cum attendant.

(d) The Government has released a sum of Rs.681.57 Crore to 33 States/UTs towards procurement & customization of 4332 no. of Mobile Veterinary Units (MVUs) during 2021-22. The detail of funds released and no. of MVUs for all States/UTs is annexed as Annexure-I.

## ANNEXURE-I

<b>The detail of MVUs sanctioned and fund released during 2021-22</b>			
<b>SL. No</b>	<b>State/UTs</b>	<b>No. of MVUs Sanctioned (procurement &amp; customization)</b>	<b>Fund released during 2021-22 (Rs. In Lakh)</b>
1	Andhra Pradesh	340	5440.00
2	Bihar	307	4912.00
3	Chhattisgarh	163	2608.00
4	Goa	2	20.00
5	Gujarat	127	889.00
6	Haryana	70	1120.00
7	Himachal Pradesh	44	704.00
8	Jharkhand	236	3776.00
9	Karnataka	275	4400.00
10	Kerala	29	464.00
11	Madhya Pradesh	406	6496.00
12	Maharashtra	80	1280.00
13	Odisha	181	2896.00
14	Punjab	70	1120.00
15	Rajasthan	536	8576.00
16	Tamil Nadu	245	3920.00
17	Telangana	100	1600.00
18	Uttar Pradesh	520	8320.00
19	Uttarakhand	60	960.00
20	West Bengal	218	3488.00
21	Arunachal Pradesh	25	400.00
22	Assam	159	2544.00
23	Manipur	33	528.00
24	Meghalaya	17	272.00
25	Mizoram	26	416.00
26	Nagaland	16	256.00
27	Sikkim	6	96.00
28	Tripura	13	208.00
29	Puducherry	1	16.00
30	Delhi	3	48.00
31	Jammu & Kashmir	6	96.00
32	Ladakh	9	144.00
33	Lakshadweep	9	144.00
	<b>TOTAL</b>	<b>4332</b>	<b>68157.00</b>

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